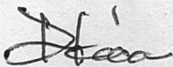
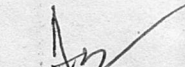


Date	Office Notes	Orders of the Tribunal
		CA 671/2000 <u>29.09.2000</u>^m Hon. Mr. AK Bhatnagar, J.M. Hon. Mr. D.R. Triwari, A.M. None for the applicant even in the revised call. Shri C.M. Singh for Shri V. Swaroop counsel for the respondents is present. Counsel for the respondents states that this case has become infructuous. However as none is present for the applicant, therefore, the Case is dismissed in default and for non-prosecution.  A.M.  J.M. Shukla/-